

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No.12242 of 2018

(Arising out of OIO-DMN-EXCUS-000-COM-15-17-18 passed by Commissioner of Central Excise, Customs and Service Tax-DAMAN)

Kris Flexipack Pvt Ltd

.....Appellant

Survey No. 185/5,6,7,8 & 9 Panchal Industrial Estate, Bhimpore Road, Bhimpore, Nani Daman,
Daman, Daman (Ut)

VERSUS

C.C.E. & S.T.-Daman

.....Respondent

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi, Gujarat- 396191

APPEARANCE:

Shri Anil Tiwari, Advocate for the Appellant
Shri S K Shukla, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

Final Order No. A/ 10343 /2020

DATE OF HEARING: 29.01.2020
DATE OF DECISION: 29.01.2020

RAMESH NAIR

The appellant filed a request letter to withdraw this appeal as they intended to avail the SABKA VISHWAS SCHEME, 2019.

2. Accordingly, the appeal is dismissed as withdrawn with a liberty to approach this Tribunal, in case the application under said Scheme, 2019 is not accepted.

(Dictated & Pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

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